
Standing Committee Report Summary

The Assam Legislative Council Bill, 2013

- The Standing Committee on Personnel, Public Grievances, Law and Justice (Chairperson: Mr Shantaram Naik) submitted its report on the Assam Legislative Council Bill, 2013 on February 17, 2014. The Bill was introduced in Rajya Sabha on December 10, 2013.
- The Bill provides for the creation of a Legislative Council for the state of Assam. This is subsequent to a resolution passed by the Assam Legislative Assembly on July 14, 2013, for the creation of a Legislative Council in that state.
- The Committee endorsed the creation of a Legislative Council for the state of Assam. However, it reiterated that the central government should evolve a national policy for upper chambers of states assemblies. This would ensure that the upper chambers are not abolished by incumbent governments.
- Currently, the Teachers constituency, consisting of persons who have been engaged in teaching for at least three years within Assam, elects four members. The Graduates constituency, an electorate comprising of persons who have been university graduates for the last three years and residing in Assam, elects four members. The Committee was of the view that a comprehensive review of the Teachers' and Graduates' constituencies must be carried out.

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